

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/144(CHE)/2022

NAME OF THE PETITIONER : Jeppiaar Bluemetals Private Limited

NAME OF THE RESPONDENT(S) : The Roc, Chennai

UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Ld. Counsel Mr. G.V. Mohan Kumar for the Petitioner. Ld. Counsel Ms. Nandini Agarwal for the ROC.

ROC report received. Reply filed by the Petitioner.

List the Petition for hearing on **19.06.2024** before the regular bench.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk